71

मुजरात में आदिवासियों के लिए गृह निर्माण सहकारी समिति (हाऊसिंग कोधापरेटिय सोसाइटी)

7738. भी प्रमर सिंह जी राठवा: क्या निर्माण और प्रावास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या गुजरात में भादिवासियों के विकास के लिये वहां की वन सम्पदा का उपयोग करने का विचार है और यदि हां, तो इस बारे में योजनाओं का ब्यौरा क्या है;
- (ख) क्या म्रादिवासियों को निकटवर्ती जगल से लकड़ी तथा मन्य ससाधन उपलब्ध कराने का विचार है ताकि वे म्रपने लिये सकान बना सके भीर यदि हा, तो इस बारे में जो योजना है उसका ब्यीरा क्या है; म्रीर
- (ग) क्या उनके लिये उनके क्षेत्रो में गृह निर्माण सहकारी समिति बनाने का चिचार है स्रोर यदि हा, तो तत्सम्बन्धी स्यो_{रा} क्या है ?

निर्माण धौर भावास तथा पूर्ति भौर पुनर्वास मंत्री (भी सिकन्दर बक्त): (क) से (ग): यह मामला गुजरात सरकार से मयधित है।

पिछडे वर्गों के कार्यक्रम के श्रन्तर्गत, श्रनुमूचित आतियो तथा श्रनुसूचित जन-जातियों के लिए मक न बनाने केलिए सहा-यता देने की एक योजना है। इस योजना का कार्यान्वयन राज्य सरकारो द्वारा किया जा रहा है।

Land to Refugees in Rajasthan

7739. SHRI BEGA RAM CHAU-HAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) whether after 1960 when refugees from Pakistan came to Rajasthan on passport Government have not so far given any assistance to them;
- (b) whether refugees who came to India from Pakistan during 1947 riots were given land on 'murabba', each in Rajasthan;
- (c) whether 30 Harijan refugee families living in 22—G, B, in Shri Vijay Nagar village in Ganga Nagar who came from Pakistan in 1960 have not been given any land;
- (d) whether about two thousand Harijan refugees who came from Pakistan in 1971 are residing in District Barmer in Rajasthan and if so, work done by Government for them;
- (e) whether in Rajasthan land is given on the basis of 1955 voters' list and question of voters list does not arise as these refugees came after 1955; and
- (f) whether Government propose to give land to these refugees on the basis of their passports?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUS-ING AND SUPPLY AND REHABI-LITATION (SHRI RAM KINKAR) (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

Loss of Crop in Block of West Dinajpur, West Bengal

7740. SHRI A. K. ROY. Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that Itahar Block of West Dinajpur district of